

लिये हमें लाइनों की कैपेसिटी का भी ख्याल करना होता है। जहाँ हम देखते हैं कि रेलवे लाइनों में इतनी कैपेसिटी है कि वहाँ पर रेल-कारें चलाई जा सकती हैं वहाँ हम उन को चलाते हैं। जहाँ जहाँ हम रेल-कारें चला सकते हैं वहाँ वहाँ चलाते हैं। लाइनों पर ओवर-क्राडिंग को भी देखना पड़ता है। जिन लाइनों पर बहुत ज्यादा ओवर-क्राडिंग पाया जाता है, उन को हम पहले लेते हैं और दूसरी को बाद में।

ALLOTMENT OF QUARTERS OF CIVIL AVIATION PERSONNEL TO C.P.W.D.

*385. **SHRI BHUPESH GUPTA:** Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether it is fact that 14 type II quarters in Gauhati intended for civil aviation personnel were recently allotted to the Central Public Works Department;

(b) if so, under what circumstances the allotment was made; and

(c) whether Government had taken into consideration the requirements of the civil aviation personnel before making the allotment?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BHADUR): (a) No, Sir.

(b) and (c). Do not arise.

WELFARE INSPECTORS ON THE SOUTHERN RAILWAY

*386. **SHRI J. V. K. VALLABHARAO:** Will the Minister for RAILWAYS be pleased to state:

(a) the number of Welfare Inspectors employed on the Southern Railway; and

(b) the number of posts of Welfare Inspectors on that Railway which remained vacant for the last (i) one year and (ii) six months?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) 45.

(b) Nil.

SHRI J. V. K. VALLABHARAO: I understand that there are certain vacancies. May I know the reasons for their being vacant?

SHRI O. V. ALAGESAN: I have answered that question in the negative. I said that there are no vacancies not being filled.

SHRI J. V. K. VALLABHARAO: Is it the contention of the Minister that there are at present no vacancies and that all are filled up?

SHRI O. V. ALAGESAN: I am not expected to repeat. That is the answer that I have given.

MR. CHAIRMAN: That is the answer.

RESETTLEMENT OF LANDLESS AGRICULTURAL PEASANTS

*387. **SHRI N. C. SEKHAR:** Will the Minister for FOOD AND AGRICULTURE be pleased to state the progress made in the resettlement on land in the State of Bhopal of landless agricultural peasants from the State of Travancore-Cochin?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): 119 landless labourers from the Travancore-Cochin State are already at the Central Mechanised Farm, Bhopal, serving their probationary period before settlement. A fresh batch of 81 has recently arrived. Steps are being taken to settle them on the farm land soon after the standing rabi crop is harvested.

SHRI N. C. SEKHAR: The Minister has stated the number of families in Bhopal. May I know the total number of members of those families?